

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

24. C.P. 3067/2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SMT. LAKSHMI GURUNG
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.04.2024**

NAME OF THE PARTIES:- Promod S Munton And Ors
V/s
Jaya Hind Industries Ltd & Ors
Section: 241-242 of Companies Act, 2013

ORDER

Though Ld. Counsel, Katariya appeared for the Applicant through VC but not mark his full appearance in the chat box. Ld. Counsel, Shrenik K Gandhi appeared for the Respondent no. 1 through VC and Counsel, Aishwaryajata Tawde appeared for the Respondent nos. 2, 3, 4, 6 and 8. None present on behalf of the Respondent nos. 5, 7 and 9. **Registry is directed** to issue notice to the Respondent nos. 5, 7 and 9 intimating the next date of hearing and file track consignment report at least two days before the next date of hearing. In addition to Court Notice, Applicant is also directed to issue notice to the Respondent nos. 5, 7 and 9 intimating the next date of hearing by all available means (i.e. Speed Post, Email, etc.) and file affidavit of service enclosing therewith notice and proof of service of notice at least two days before the next date of hearing. List this matter on **08.07.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
LAKSHMI GURUNG
Member (Judicial)